

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 132
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt Applicant/petitioner

v.

Fusionnet Web Services Pvt Ltd. Respondent

Order Under Section 241-242

Order delivered on 10.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant: Mr. Karan Malhotra, Adv.


For the Respondent: Ms. Manisha, Adv.

ORDER

List on 15.04.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)